

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

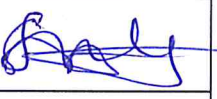
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2016 AT 10.30 AM

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|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No.237/252/HDB/2017 |
| NAME OF THE COMPANY | Mouna Constructions Pvt Ltd |
| NAME OF THE PETITIONER(S) | Madhusudhan Reddy Gajjala |
| NAME OF THE RESPONDENT(S) | Registrar of Companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Naresh Kumar Sangam | Advocate | 900666072 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard, Shri. Naresh Kumar Sangam, learned counsel for the petitioner. Learned counsel for the petitioner submits that the company is facing various litigations and approvals/ sanctions of various authorities are still pending/ in progress. ROC report also received.

Orders reserved.


Member (Technical)


Member (Judicial)